

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.936/92

Date of decision: 31-1-95

K. Deva Prasanna Rao

.. Applicant

Vs

1. The Chairman, Telecom Commission,
New Delhi.

2. The Chief General Manager,
Telecommunications, Hyderabad.

3. The Dy. General Manager,
O/o Chief General Manager,
Telecom, Hyderabad.

.. Respondents



Counsel for the Applicant: Mr. K.S.R.Anjaneyulu

Counsel for the Respondents: Mr. V. Bhimanna

CORAM:

The Hon'ble Shri A.V. Haridasan : Member (Judl.)

The Hon'ble Sri A.B. Gorthi : Member (Admn.)

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Copy to:-

1. The Chairman, Telecom Commission, New Delhi.
2. The Chief General Manager, Telecommunications, Hyderabad.
3. The Dy. General Manager, O/O Chief General Manager, Telecom, Hyderabad.
4. One copy to Sri. K.S.R.Anjaneyulu, advocate, CAT, Hyd.
5. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

O.A.No.936/92.

Dt. of decision: 31-1-9

JUDGEMENT

(As per the Hon'ble Sri A.B. Gorthi, Member (A))

The applicant was dismissed after a Departmental disciplinary inquiry, vide order of the Deputy General Manager (Administration), Telecom, A.P. dated 28.6.1991. The appeal of the applicant was rejected by the appellate authority, namely, Chief General Manager, Telecom, A.P. vide his order dated 14.11.1991. The prayer of the applicant is that the aforesaid two orders be set aside and that he be reinstated in service with all consequential benefits.

2. The facts of the case are similar to those in O.A.No.509 of 1993, which we decided vide judgement dated 31-1-1995. The question of law raised and the arguments advanced by Sri K.S.R. Anjaneyulu, learned counsel for the applicant in the present O.A. are the same as those raised and advanced by him in O.A. No.509 of 1993.

3. O.A. No.509 of 1993 has been dismissed for the reasons stated in the judgement in the said O.A. For the same reasons the present O.A. is also liable to be dismissed.

4. In the result, the O.A. is dismissed. No posts.

STATEMENT TO BE TRUE COPY

Date..... 21.1.95.....

Court Officer
Central Administrative Tribunal

Hysd. 11.1.95

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